

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

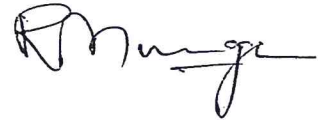
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAVI
R. MURUGAN
AYSHWARYA R.

For M/s. Rugan & Anya
Counsel for Petitioner



MADHUMITHA S.

For Sandeep Bagmar R
Counsel for R37

S. Raju

KAISHNA BRINIVASAN
GEETHI ARA
DWARAKESH. P.

For S. Ramasubramanian
& Associates
Counsel for 1, 2, 3, 7-13, 15-27
29-36, 39-43 & 46 (Respondents)



R. Murari] Senior Counsel
Thirugambak T. Kannan

R4 - R6



TCP/88/2016

22

ORDER

Counsels for both the parties are present. Put up TCP/88/16 along with TCP/1/2016.

Put up on 22.01.2018 at 10.30 A.M.

^{sel}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk